

**DAILY BOARD DATED 19/10/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

Sr.No.	Case Number	Parties Name	Stage
1	MA 273/20 in ABA 119/20	Swapnil V. Tijore V/s. The State Byculla Police Station	For Say
2	MA SC ST Spl. 1107/2018	The State (Goregaon Police Stn.) V/s. Leela Eknath Kamble	Hearing
3	SC ST Spl. Case 657/2020	The State of Maharashtra thorough D. B. Marg Police Station, Mumbai V/s Bhaskar (Amod) Yashvant Usapkar	Hearing
4	ABA 1215/2020	Maina devi Jagbahadur Yadav V/s The State - Wadala Police Station, Mumbai	Reply
5	ABA 1216/2020	Jagbahadur Yadav V/s The State - Wadala Police Station, Mumbai	Reply
6	BA SC ST 1103/2020	Mithlesh Jangbahadur Yadav V/s Wadala Police Station	Reply

**BOARD DATED 20/10/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

Sr.No.	Case Number	Parties Name	Stage
1	SC ST Spl. Case 6/2018	State Government B K C Police Station V/s Sanjay Vasant Ramde	Hearing

**DAILY BOARD DATED 21/10/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

Sr.No.	Case Number	Parties Name	Stage
1	SC ST Spl Case 7/2019	DCB, CID, Mumbai V/s Bhakti Arvindrao Mehare and others 2	Hearing
2	SC ST Spl. Case 13/2017	The State of Park Site Police Station V/s Jayprakash Shankar Bhalerao and others 3	Say
3	MA No. 283/2020 in ABA No.1398/19	Aman Rashid Khan V/ s State Mankhurd Police Station	Report
4	MA No. 284/2020 in ABA No.1098/19	Zulqrnain Aslam AbbasAnsari V/s Asgarali Waris Ali Shaikh And Anr.	Say
5	MA No. 285/2020 in ABA No.1877/19	Namdeo Ramchandra Gadghe V/s State of Ghatkopar Police Station	Say

**DAILY BOARD DATED 22/10/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

Sr.No.	Case Number	Parties Name	Stage
1	SC ST Spl. Case 8/2016	The State Bandra Police Station V/s Edward Lopez and others	Hearing
2	MA SC ST 230/2019	The State Deonar P.Stn. V/s Sushil Omprakash Budhiya and Others	Hearing
3	MA SC ST 990/2019	Sanjay Sushil Bhosale V/s The State of Maharashtra Assistant Commissioner of Police, Deonar Division and Others	Hearing

**DAILY BOARD DATED 23/10/2020
IN THE COURT OF H.H.J.SHRI. A.N.MARE
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

Sr.No.	Case Number	Parties Name	Stage
1	RA SC ST 676/2020	Mahim Police Station V/s Hemchandra Chandrakant Tandel	Appearance
2	Cri.Appeal 289/2019	Kartik Ramani-Aplnt. V/s Savita Kartik Ramani and The State of Maharashtra-Respds.	Hearing
3	Cri.Appeal 303/2019	Savita Karthik - Appellant V/s Karthik Ramani - Respondent	Hearing